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O.A. 500/92  
(A)

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Serial No. of Order	Date of Order	Order with Signature
17	26.4.94	Call on 20.5.94 for hearing along with C.P. 10/92.  J. V. Som, Member (C)
18	20.5.94	Call on 19.7.94 for hearing along with C.P. 10/92.  J. V. Som, Member (C)
19	24.6.96	Adjourned to 28.6.1996 along with C.P. 10/92.  A. C. Karasimha, VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)
20	28.6.96	Shri R.B. Mohapatra is on accommodation. Adjourned to next available Division Bench.  A. C. Karasimha, VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)
21	27.11.97	Learned Counsel for the petitioner has filed a memo seeking withdrawal of this O.A. In view of this O.A. is disposed of as withdrawn.  Shri Bholak Meheranty, learned Senior Standing Counsel is present and heard.  J. V. Som, Vice-Chairman  J. V. Som, Member (C) 27/11/97